

Government of Jammu and Kashmir  
Housing and Urban Development Department  
Civil Secretariat J&K, Jammu

The Judicial Registrar,  
Hon'ble National Green Tribunal,  
Faridkot House, Copernicus Marg,  
New Delhi-11001.

No. HUD-LIT0MISC/26/2021(C.No.9019)

Dated: 14.01.2022

Subject: Action Taken Report in terms of Order dated 18-10-2021 in O.A  
No.241/2021 Titled Raja Muzzarffar Bhat Vs Union of India & Ors.

Sir,

Kindly find attached the Action taken report on behalf of Principal Secretary to Government, Housing & Urban Development Department, UT of J&K. in compliance to the directions of the Hon'ble NGT dated. 18-10-2021 in O.A.No. 241 /2021 titled Raja Muzzaffar Bhat V/s Union of India & Ors. In this connection, I am directed to request you to kindly place the same before the Hon'ble bench for kind consideration.

Yours faithfully,

*Rakesh Kumar.*  
(Rakesh Kumar) JKAS

Additional Secretary to the Government  
Housing and Urban Development Department.

Copy to the :-

Member Secretary, Pollution Control Committee, J&K for favour of information.

**ORIGINAL APPLICATION NO. 241/2021**

**TITLED RAJA MUZZAFFAR BHAT**

**VS**

**UNION OF INDIA & ORS**

**Subject:-** Action Taken report in terms of order dated 18.10.2021 passed in above titled matter, on behalf of Principal Secretary to Government, Housing & Urban Development Department, Union Territory of Jammu & Kashmir.

**Background**

1. That the Hon'ble NGT (Principal Bench, New Delhi ) in OA No. 241 of 2021 in its Order dated 18th October, 2021 ,in the matter regarding application against failure to prevent discharge of sewage and dumping of solid waste into river Doodh Ganga and Mamath Kull III in violation of provisions of the Water (Prevention and Control of Pollution) Act, 1974, judgments of the Hon'ble Supreme Court dated 22.02.2017 inter alia in Paryavaran Suraksha Samiti Vs. Union of India and orders of NGT on the subject has passed the following direction;

**"In view of above material, prima facie it appears that there is continued violation of Water Act to the prejudice of the environment and public health which remains unchecked. Thus, intervention of the Tribunal may be called for. Accordingly, we direct the authorities to verify the facts and take remedial action in accordance with law. We also constitute a five-member. Joint Committee of CPCB, J&K PCC, Deputy Commissioners, Srinagar and Budgam and the Director, Urban Local Bodies, J&K. The State PCB will be the nodal agency for compliance and coordination. The Joint Committee may meet within two weeks and undertake visits to the sites in question. The Committee may look into the water quality in terms of Fecal coliform, quantity of sewage being discharged, solid waste being**

*Rakesh Kumar.*

Additional Secretary to Government  
Housing & Urban Development Deptt.

**dumped on the banks and the action plan prepared by the River Rejuvenation Committee (RRC) for J&K constituted as per orders of the Tribunal in OA 673/2018. Further action be planned and executed accordingly. It may give a factual report to this Tribunal within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. A copy of the report may also be given to the Secretary, Urban Local Bodies who may file an action taken report in terms of status of compliance of orders of the Hon'ble Supreme Court in Paryavaran Suraksha (Supra) and orders of this Tribunal dated 21.05.2020 and 21.09.2020 in O.A. 593/2017, Paryavaran Suraksha Samiti v. Union of India & Ors., dated 14.12.2020 in O.A. No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues and dated 06.12.2019 in OA 673/2018. In re: News item published in "The Hindu" authorized by Shri Jacob Koshy titled "More rivers stretches are now critically polluted: CPCB" within one month of the said report."**

2. That in compliance of the directions of the Hon'ble NGT, Joint Committee constituted submitted the report through PCB on 14.12.2021 to Registrar, Hon'ble National Green Tribunal and a copy endorsed to this Department for submitting the action taken report through State Pollution Control Board.
3. That a meeting was convened under the chairmanship of Principal Secretary to Government, H&UDD on 28.12.2021 to discuss the progress made on Short Term & Long Term measures suggested by five members Committee. After threadbare discussions the following directions were imparted :-
  - i. The Chief Engineer, UEED was directed to provide the detailed report with respect to measures to be taken for treatment of Sewerage (short term & long term) which were directly flowing in river Doodh Ganga & Mamath Kull and submit the report by or before 28.12.2021 (Monday). The chief Engineer UEED was also directed to explore the possibility of establishing of modular STPs in consultation with Commissioner, SMC.
  - ii. The Commissioner Srinagar Municipal Corporation was directed to take concrete action to clean up solid waste dumped on the banks of river Doodh Ganga & Mamath Kull falling under his jurisdiction and also remove the dumpsites alongside banks of these rivers and to submit a detailed report in this regard within

*Rakesh Kumar*  
Additional Secretary  
Housing & Urban Development

week's time. Commissioner, SMC was also directed to explore possibility of establishing modular STPs in consultation with Chief Engineer, UEED.

- iii. The Director Urban local bodies, Kashmir was directed to clean up solid waste dumped on the banks of river Doodh Ganga & Mamath Kull falling under her jurisdiction and also remove all dumpsites alongside banks of these rivers and submit a report in this regard within week's time.
- iv. The Director Geology & Mining was directed to follow complete regulations and guidelines while leasing out or carrying out of any mining activities of these rivers and submit a report in this regard within a week's time.
- v. The Director , Soil Conservation was directed to develop green belts & green ways on the both sides of the embankments of river Doodh Ganga & Mamath Kull , for controlling erosion, reducing sediment load of the main channel, reducing pollution and enhancing beautification and submit a report in this regard within weeks time.

Based on the inputs received from the field offices, the report on actionable points of the Five Member Committee is as under:-

#### **A. SEWAGE MANAGEMENT**

Total sewage generated from 7 wards of Srinagar Municipal Corporation forming the catchment of 13 dewatering stations (10 Main and 3 Secondary) on the two sides of Doodhganga Nallah is estimated as 16.36 MLD whereas the untreated sewage falling into Doodhganga Nallah through these dewatering stations is 12.25 MLD. The balance sewage 4.11 MLD gets treated in Septic Tanks/Soakage Pits. It is proposed to construct modular sewage treatment plants for treatment of untreated sewage coming out from these dewatering stations, 1 No. combined STP for 3 dewatering stations of Chhanpora area (4.8 MLD), 6.00 MLD capacity STP under construction at Aloochoi Bagh is supposed to cater the untreated sewage (2.30 MLD) of Tengpora Dewatering Station. For remaining 6 No. dewatering stations individual modular STPs of capacities 0.6 MLD, 0.10 MLD, 1.30 MLD, 1.55 MLD, 0.80 MLD, 0.85 MLD are proposed. The estimated cost of these modular STPs works out to Rs. 45.00 Cr. The DPRs are being finalized and will be ready by 31<sup>st</sup> March 2022. These modular STPs are being proposed for funding under AMRUT-2 and once approved and allotted they will be commissioned in 18 months.

The details of drains are as under: -

1. Chhanpora MPS 1.84 MLD
2. Chhanpora IPS 2.14 MLD
3. AfandiBagh 0.82 MLD

*Rakesh Kumar.*  
Additional Secretary,  
Housing & Urban Development Dept.

4. Chhanpora Sluice 0.61 MLD
5. Pamposh Colony 1.02 MLD
6. Natipora 1.28 MLD
7. Barzulla 1.53 MLD
8. Bulbul Bagh 0.77 MLD
9. MagreyMohallah 0.84 MLD
10. Tengpora Bye-pass 2.30 MLD

**TOTAL 12.25 MLD**

The maximum pollution in Doodhganga occurs in the stretch between Bagh-i-Mehtab and Bemina. This area is part of Zone 1 of Srinagar City (Sewrage Zone) for which a comprehensive sewerage scheme 125.5 MLD has already been proposed for funding through JICA. It is worthwhile mentioning that the DPR of the project has been technically vetted by CPHEEO with a cost of Rs. 964.48 Cr. at 2017 price level. However, the modular STPs are an interim measure and in case the JICA proposal gets through, the entire polluted portion of Doodhganga shall get covered under the project and the modular STPs shall be shifted and relocated for use in rural habitations. The Long term proposal for treatment of sewage flowing into Doodhganga is the JICA DPR mentioned above which is included in the DPR as a part of Zone 1.

All the actions which are needed to be taken as pointed out by the Committee shall be addressed once the project gets funded. The project is being pursued vigorously for funding under JICA.

## **B. SOLID WASTE MANAGEMENT**

Door to Door collection of Solid Waste has been started in all 74 wards of SMC and 529 wards of (40) ULBs, which includes (13) wards of Municipal Council Budgam and (13) wards of MC Chadoora. Photographs of activity at MC Budgam and MC Chadoora are enclosed as **Annexure "A"**.

The MC Budgam and MC Chadoora have taken measures to ensure strict prohibition for illegal dumping of waste on the banks of River Doodh Ganga and Mammath Kull. Special teams have been constituted to keep strict vigil and ensure that no waste is dumped within 500 meters of the banks of water bodies. **Copy enclosed as Annexure "B"**.

All municipalities are collecting 100% waste from the households through Door to Door collection. At present, segregation is being done in (32) wards and processing in respect of (9) wards. Once the SWM facilities approved in respect of every MC are established,

*Rakesh Kumar.*

Additional Secretary to Government  
Housing & Urban Development Deptt

the segregation of waste as per the provisions of SWM Rules, 2016 would be observed in letter and spirit.

The Municipalities have been asked to identify the bulk generators, existing in their respective towns. The number of rag pickers has been raised from 64 to 137 in last fifteen days.

The municipalities ensuring prohibition of illegal dumping of construction material on roadsides etc. However, usually the demolition waste generated from the constructions is being utilized by the inhabitants for earth filling etc.

After the establishment of Solid Waste Management facilities in all towns, the process of composting/RDF would definitely yield income for the concerned MC's.

Strict vigil is being kept to prevent illegal constructions/encroachments in all (40) ULBs. The Municipalities are submitting weekly reports on every Saturday countersigned by concerned elected ward member, certifying therein that no encroachment/illegal construction has taken place in their areas of jurisdiction. Demolition drives are being conducted by the ULBs in case of violations.

Special Sunday drives are being conducted by the Municipal Councils/ Committees, in which huge quantity of waste has been removed from the water bodies. Besides, ULBs have been directed to formulate of DPRs for preservation/ conservation of water bodies of their respective areas. Water body cleanliness drive photographs enclosed Annexure-

C.

The waste dumped on the banks of Mammath Kull and Doodh Ganga Nallah has been removed by concerned MC's. The MC Budgam has removed around 50 MTS of waste and MC Chadoora has removed 60MTS of waste, which includes bio-degradable as well non bio-degradable waste. Photographs are attached.

So far, Legacy waste has been identified in five towns viz. MC Bijbehara, MC Kuligam, MC Shopian, MC Baramulla and MC Pampore for which the contour mapping has been recently completed and process has been started for tendering of the job. The tender document is being prepared by the recently established PMU as per the approved action plan. The ULB-wise details of the contour mapped/ quantified legacy waste in given in the enclosed Annexure "D".

Additional Secretary to Government  
Housing & Urban Development Deptt  
Rakesh Kumar.

Sites have already been identified for establishment of Solid waste Management facilities in all towns. The details of sites identified in respect of ULBs of District Budgam is given as under:-

S No.	Name of MCs	Land Available	Location
1.	Budgam	10	Laqkhipora
2.	Beerwah	21 Kanal	near Plantation Nursury
3.	Chadoora	8 Kanal	At Nagam
4.	Charishairef	5 Kanal	Near village Chrawni
5.	Khanshaib	3 Kanal	Near Plantation beat
6.	Magam	8 Kanal	Sehpora

In order to redress the issue of handling/ managing and disposal of waste generated in the towns of Kashmir Division, the State Level Apex Committee in its meeting held on 16/03/2021 under the chairmanship of Chief Secretary of J&K UT approved decentralised Solid Waste Management Action plan for all 76 Urban Local Bodies of J&K UT. Under the said Action plan, the following decentralised technologies have been approved for implementation:-

- i). Bio-methanation process (Bio-gas);
- ii). Waste Management Centres for dry waste management;
- iii). Aerated pit composting plants; and
- iv). Integrated Solid Waste Management.

The overall cost of the project for (40) ULBs of Kashmir Division for establishment of decentralized facilities is **Rs. 191.67 Crores**. The municipality-wise details of beak-up of type and capacity of facilities are given in the statement enclosed as **Annexure "E"**.

The DPR's have been prepared in respect of (20) ULBs and authorization for tendering has been conveyed to (17) ULBs so far. The ULB-wise details status of District Budgam is given as under:-

S. No	ULB name	Date of authorization	Approved amount (Rs in lacs)
1	Beerwah	03.11.2021	125.53
2	Budgam	05.11.2021	251.07
3	Chadoora	08.11.2021	107.18
4	Khansahib	08.11.2021	57.03
5	Chararisharief	22.11.2021	107.85

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The DPR of the MC Magam is under preparation and tendering has been initiated at, MC Chadoora. The above land parcels are in possession of concerned Municipal Committes/Councils. The Facilities shall be created within a period of 12 months

The Budgam and Chadoora towns being the important towns of Central Kashmir and to ensure the restoration and preservation the prestigious water bodies of Doodh Ganga and Mamath Kull, comprehensive Solid Waste Management facilities have been approved for Budgam town at the cost of **Rs. 299.47 Lakhs** at PallarBudgam with two Waste Management Centers of 5 TPD capacity and for the Chadoora town at Hayatpora at the cost of **Rs 124.38 Lakhs** consisting of 01 Waste Management Centers of 4 TPD capacity

The Waste generation details of two towns viz. Municipal Council Budgam & Municipal Committee Chadoora are as under:-

S.No	ULB Name	Waste generation 2020 (TPD)	Projected waste generation 2030 (TPD)
1.	Budgam	9.21	10.88
2.	Chadoora	3.05	3.60

As per the approved action plan, an amount of **Rs. 31.31 Cores** has been earmarked for collection & Transportation vehicles. The Directorate of Urban Local Bodies Kashmir has already placed order for procurement of **(107) sanitation vehicles (Hoppers)** through State Motor Garages J&K in the first phase and the MC's are likely to receive the first shipment of supplies from 25<sup>th</sup> January.

For proper and effective implementation of Solid Waste Management Action plan, a dedicated Project Management Unit has already been engaged by the Department and the PMU has started its work and recently two site visits of MC Baramulla/ Sopore have been conducted by the PMU and two meetings have also been taken in the Directorate in respect of the integrated SWM facilities of Anantnag and Baramulla/Sopore towns.

The project envisages multiple activities/ measures for waste management/ disposal viz. Establishment Door to Door collection of Solid Waste for its proper disposal, prohibition of dumping of solid and other waste near the banks of rivers, collection and segregation of waste as per SWM Rules, Compliance of SWM Rules by bulk generators, Recycling of waste, management and disposal of C&D waste, Removal

*Rakesh Kumar -*  
Additional Secretary to Government  
Housing & Urban Development Deptt

& disposal of legacy waste dumped near river banks, Environmental awareness campaigns and sensitization of the inhabitants to prevent dumping of waste into or near the water bodies.

### C. AWARENESS ACTIVITIES

Environmental awareness is being created among the communities and people are being educated about the hazards and ill effects associated with the pollution of water bodies. An amount of **Rs. 568.12 Lakhs** has been released to ULBs for IEC activities and an amount of **Rs. 9.50 Lakhs** has been provided for installation of Sign boards on the banks of water bodies. Awareness generated through announcements, public interactions and media. Some photographs of Sign Boards are enclosed as **Annexure "F"**.

Sustainable awareness campaigns are being organized by all Municipal Councils/ Committees to create awareness among the public particularly in the vicinity of water bodies. The teams have been constituted by the Municipal Councils/ Committees to keep strict vigil to prevent dumping of waste into water bodies/ drains etc. Photographs of some water bodies are enclosed as **Annexure "G"**.

### D. REGULATION OF MINING ACTIVITIES

Two mineral blocks 11/bud and 12/bud in Doodh Ganga Nallah have been e-auctioned by the District Level Auctioned Committee, Budgam. Presently, the extraction from both the blocks is being carried out in a controlled and scientific manner in accordance with the approved mining plans, environmental clearances and consent to operate issued by PCC. The extraction is limited upto 1 mtr. depth as per the approved mining plan. Checkpoints have been established at the exit of both the mineral blocks where officials have been deployed to monitor the extraction and transportation of minerals.

No illegal extraction is being allowed anywhere in the adjacent areas of nallah. Whenever complaints is received about illegal extraction, prompt action is taken against the same. So far, 27 vehicles/machines found involved in illegal extraction and transportation of minor minerals in the areas were seized and penalty of Rs.3,41,060/- has been realized from offenders. Besides, registration of FIR's against the persons involved in illegal extraction.

Extraction of minor minerals from Mamath Kull has been completely stopped after the only exit point near Mamath Bridge was disrupted.

Plantation drives have been conducted by the ULBs and target of 25000 plantation has been fixed by the Department for reducing the pollution and enhancing beautification.

*Rakesh Kumar*  
Additional Secretary to Government  
Housing & Urban Development Deptt

Some photographs of the plantation drives conducted at Uri, Ganderbal & Dooru-Verinag are enclosed as Annexure "H".

*Rakesh Kumar*

(Rakesh Kumar)  
Additional Secretary to Government,  
Housing & Urban Development Department.

Dated 12.01.2022

Place -Jammu

# Annexure A

## Door to Door Collection of Waste in MC Budgam and Chadoora



*Rakesh Kumar*

Additional Secretary to Government  
Housing & Urban Development Deptt

## Annexure B



DEPARTMENT OF URBAN LOCAL BODIES KASHMIR  
OFFICE OF THE CHIEF EXECUTIVE OFFICER, MUNICIPAL COUNCIL BUDGAM  
www.budgamkashmir.com  
TEL: 01942250971 FAX: 01942250972

Subject: - Assignment of job.

### ORDER

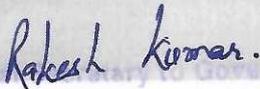
In Compliance to the instructions issued by Director Urban Local Bodies Kashmir the below mentioned employees of this council are hereby deployed to keep a watch and vigil on Mammot Koul during the peak hours of morning & evening hours with regard to littering of Waste/garbage/SUP by the inhabitants/ commuters. Besides, identification of persons involved in littering of Waste/garbage/SUP in the above said Koul.

S.No	Name of the Official
1	Mohd Altaf Bhat
2	Ghulam Mohammad Bhat

Action Taken report with photographic evidence should reach office of the undersigned on daily basis

No: MC/Bud/2021/ 5132-33  
Dated: 31/12/2021

  
Chief Executive Officer  
Municipal Council  
Budgam



Additional Secretary, Government  
Housing & Urban Development Deptt

از دفتر چیف ایگزیکٹو آفیسر میونسپل کونسل بڈگام

**﴿ اٹھو خطرہ الامنان ﴾۔ (صافی نصف ایمان ہے)**

تصہ بڈگام کے ام سب باشندگان اس حقیقت سے بخوبی واقف ہیں کہ سرزمین بڈگام قدرتی اور جغرافیائی خوبصورتی سے مالا مال ہونے کے علاوہ چٹے کھیلنے آبشاروں سے لبریز صدیوں سے اپنی انفرادی حیثیت بٹنے شاداب ہے۔ مگر افسوس ہماری روز بروز بڑھتی ہوئی ماحولیاتی آلودگی کے باعث اس فرحت بخش سرزمین کی اپنی حیثیت بگارتی جا رہی ہے۔ بے تحاشا پلاسٹک اور پلاسٹک کا استعمال اور کوڑا کرکٹ پکڑے کی ہر طرف بہتات نے فضائی کھادگی میں تیز تیز اور ماحولیاتی آلودگی برپا کر دی ہے۔ وقت کی اہم ضرورت ہے۔ ہم سب مل کر اس آلودگی سے ہٹکارا پانے کے لئے ایک جٹ ہو کر اس کا تدارک کریں تاکہ بڈگام کو ایک بار پھر ایک فرحت بخش ماحولیاتی آلودگی سے پاک و صاف ماحول میں تر ہو سکے۔

**(آپے حسب ذیل اقدامات کو بروئے کار لاکر اپنا فرض ادا کریں)**

پلاسٹک کا استعمال:۔ پلاسٹک ایسی خطرناک اور موذی شے ہے جو سو سال تک زمین میں دفن کرنے کے باوجود مرنے نہیں جاتی اس موذی شے نے تمام دنیا کو اپنے پیٹ میں لیا ہے۔ اس سے بچنے کا واحد راستہ ہے کہ ہم اس کا استعمال نہ کریں۔ یہ صرف تب ممکن ہوگا جب ہم سب کسی بھی چیز کی خریداری کے وقت اپنا کپڑے کا تھیلا ساتھ لیں اور وکاندار حضرات بھی پلاسٹک کے ایک پیچے پر غور سے گوندینے کا عہد کریں۔ یہ ہم سبوں کی اخلاقی ذمہ داری ہے۔

پلاسٹک (Single Use Plastic) گورنمنٹ جموں و کشمیر نے بانسابلہ طور (Single Use Plastic) پر پابندی عائد کی ہے۔ اس ضمن میں میونسپل کونسل بڈگام تصہ نیورگام کے علاوہ تجارتی طبقے سے وکاندار حضرات سے بالخصوص مکتس ہے کہ وہ پلاسٹک پلاسٹک جموں کی خرید و فروخت اور ان کا استعمال نہ کرنے کا عہد کریں۔

پلاسٹک:۔ علاوہ ازیں تصہ بڈگام کے عوام سے موہبانہ گزارش ہے کہ نامت کلال (MAMAT KOUL) بڈگام آکر وکاندار حضرات رکھنے میں ادارہ طلبہ کو اپنا بھرپور تعاون دیں اور مذکورہ آئی ڈی خاں کو (کوڑا کرکٹ) پلاسٹک سے کھڑکے ہونے کی صورت میں اپنا حصہ بھرنے کا عہد کریں۔

پلاسٹک:۔ اب (سوچتھی سبھا۔ "SHS") کا مشن ہے۔ اور اس خواہش کی تعمیر صرف صاف سترامحول اور صحت مند ماحول ہے۔ اس کے علاوہ سماج کے اہم طبقوں قبیلہ سرکاری ملازمین، طالب علم، سماجی اور تجارتی تنظیمیں، مساجد کی تنظیمیں اور دیگر تنظیمیں سے مل کر مشن ہے کہ وہ اس مشن کو اپنا نصف ایمان بکھ کر اپنا کردار ادا کریں تاکہ ہمارے ساتھ ساتھ ہماری آسے والی مٹی کو ایک خوشبو سے بھرا ماحول بنا کر دے۔ جو وقت کی اہم ضرورت ہے۔



Rakesh Kumar

Additional Secretary to Government  
Urban Development Deptt

Government of Jammu & Kashmir  
Office of the Executive Officer Municipal Committee Chadoora

Subject:- Watch and vigil of Nallah Doud Ganga and deployment of staff thereof.

**ORDER**

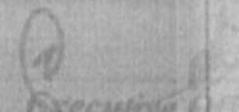
In compliance to the directions issued by Worthy Director Urban Local Bodies, Kashmir, the below mentioned employees of hereby directed to keep watch and vigil on Nallah Doud Gangh during the peak hours of morning and evening hours with regard to littering of waste / garbage by the inhabitants / commuters. Besides identification of the persons involved in littering of waste/ garbage in the nallah Doud Gangh.

S.No	Name of Official	Area assigned
1	Tariq Ahmad Bhat	Upper Side of Bridge
2	Gulzar Ahmad Wani	
3	Showkat Ahmad Dar	Lower Side of Bridge
4	Gulzar Ahmad Mir	

The overall supervision of the above team shall be monitored by Shri Mohd Ayoub Malla Sanitary Supervisor MC Chadoora.

No:-MC/Chd/2655-57

Dt: 28-12-2021

  
Executive Officer  
Municipal Committee  
Chadoora

Copy to the

1. Director Urban Local Bodies, Kashmir for information.
2. Deputy Commissioner Budgam for information.
3. Concerned for immediate compliance. With the directions to submit the daily diary report before the undersigned.

  
Additional Secretary to Government  
Housing & Urban Development Deptt

## Annexure C

### Cleanliness drives of water Bodies at Chadoora



*Rakesh Kumar.*

Additional Secretary to Government  
Housing & Urban Development Deptt

## Annexure "D"

Details of Legacy waste in ULBs			
1	Bijbehara	11115.268 CUM	
2	Ananatnag	22689.898 CUM	
3	Baramulla	193860.9 CUM	
4	Shopian	17089.197 CUM	Site 1
	Sopian	1668.123 CUM	Aglar
5	Pampore	29255.616 CUM	

*Rakesh Kumar*  
Additional Secretary to Government  
Urban Development Deptt

## Annexure – “E”

Statement showing the details of capacity and type of SWM facilities approved for ULBs of Kashmir Division as per the approved Action Plan

### Bio Gas Plants:

S.No	Municipal Councils/ Committees	Proposed Capacity of Biogas Plant	No of Plants per Town	Proposed Capacity of Dry waste Plant	No of Plants per Town
1	Ashmuqam/Mattan	5 TPD	1	5 TPD	1
2	Pahalgam	5 TPD	1	5 TPD	1
3	Tangmarg/ Gulmarg	5 TPD	1	--	--
4	Kunzer	1 TPD	1	5 TPD	1
5	Ganderbal	5 TPD	2	5 TPD	2
6	Kupwara	4 TPD	2	4 TPD	2
<b>Total</b>		<b>25 TPD</b>	<b>8</b>	<b>25 TPD</b>	<b>7</b>

### Waste Management Centres:

S.No	Municipal Council/Committee	Proposed Capacity of Plant	No of Plants per Town
1	Khansahib	2 TPD	1
2	Frisal	3 TPD	1
3	Magam	3 TPD	1
4	Achabal	4 TPD	1
5	Langate	4 TPD	1
6	Chadoora	4 TPD	1
7	Wattergam	4 TPD	1
8	Beerwah	5 TPD	1
9	Kokernag	5 TPD	1
10	Uri	5 TPD	1
11	Devsar	5 TPD	1
12	Khrew	5 TPD	1
13	Qazigund	5 TPD	1

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Additional Secretary to Government  
Housing & Urban Development Deptt

14	Chari sharief	3 TPD	2
15	Yaripora	3 TPD	2
16	Awantipora	4 TPD	2
17	Hajin	4 TPD	2
18	Handwara	4 TPD	2
19	Sumbal	4 TPD	2
20	Seer Hamdan	5 TPD	2
21	Tral	5 TPD	2
22	Pattan	5 TPD	2
<b>23</b>	<b>Budgam</b>	<b>5 TPD</b>	<b>2</b>
24	Shopian	4 TPD	3
25	Pampore	4 TPD	3
26	Pulwama	4 TPD	3
27	Bijbehara	4 TPD	3
28	Dooruverinag	4 TPD	3
29	Kulgam	5 TPD	3
30	Bandipora	5 TPD	4
<b>Total</b>		<b>40 TPD</b>	<b>55</b>

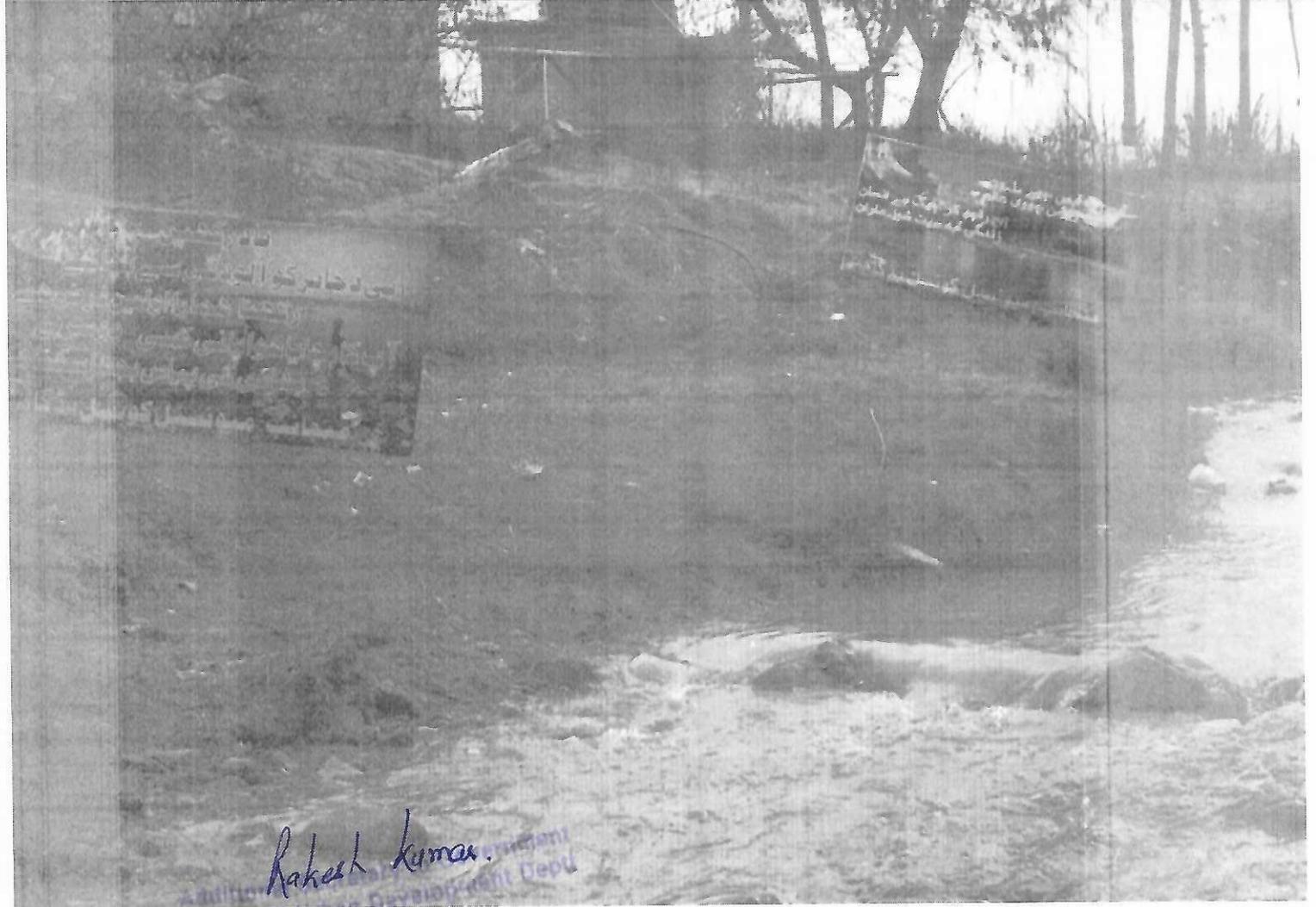
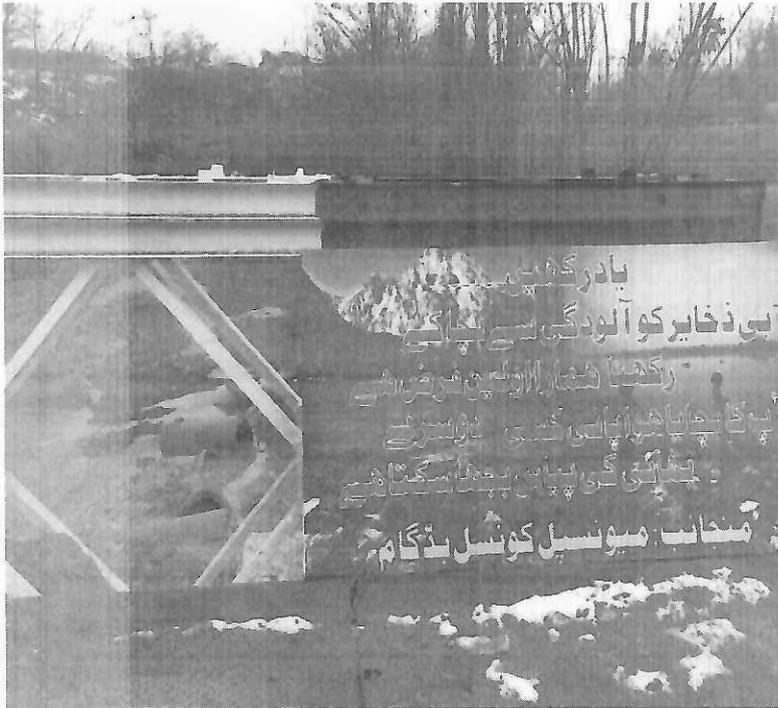
**Integrated Solid Waste Management facilities:**

S.No	Municipal Councils	Proposed Capacity	No of Facility per Town
1	Anantnag	80 TPD	1
2	Baramulla/Sopore	80 TPD	1
<b>Total</b>			<b>2</b>

*Rakesh Kumar*  
 Additional Secretary to Government  
 Housing & Urban Development Deptt

## Annexure F

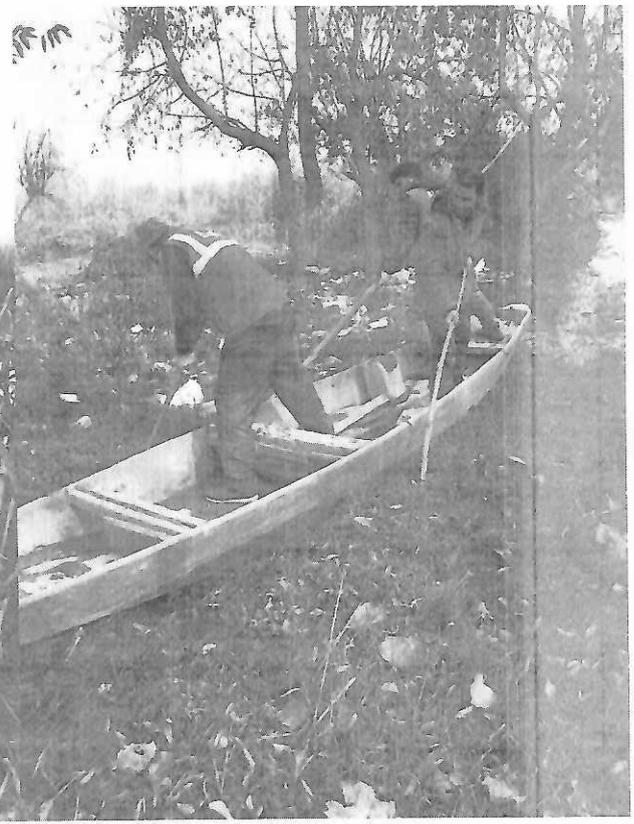
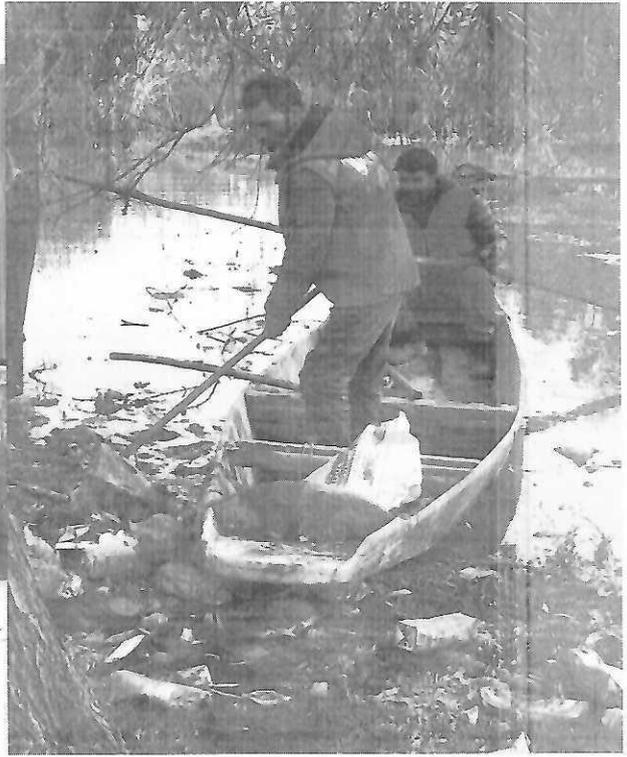
Signage installed along the embankments of NallaDhoodh Ganga and NallaMamathKoul



*Rakesh Kumar*  
Additional Deputy Commissioner  
Housing & Urban Development Dept

# Annexure G

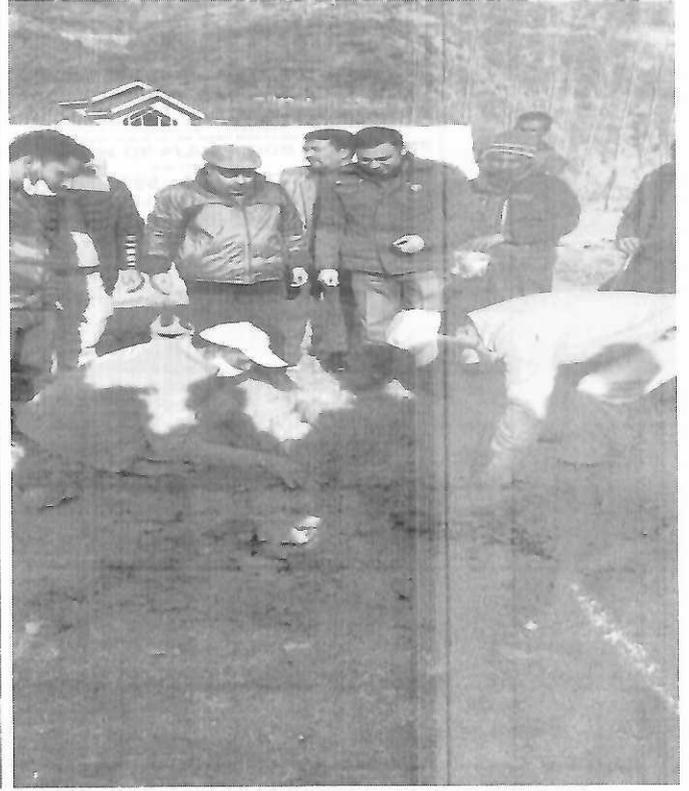
## Cleanliness drives of water Bodies at Pampore



*Rakesh Kumar*  
Additional Secretary, Government  
Planning & Urban Development Deptt

# Annexure H

## Plantation Drives at MC Uri, Dooru-Verinaag



*Rakesh Kumar*  
Additional Secretary to Government  
Housing & Urban Development Deptt